

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

**Printed For:** 

Date: 18/10/2025

## Munna Alias Shahanwaz Thru. Father Shabban Khan Vs State Of U.P. Thru. Prin. Secy. Home Lko. And Others

## Habeas Corpus Writ Petition No. 346 Of 2022

Court: Allahabad High Court, Lucknow Bench

Date of Decision: Sept. 22, 2023

## **Acts Referred:**

Constitution Of India, 1950 â€" Article 21, 22(1), 22(2), 22(3), 22(5)#Indian Penal Code, 1860 â€" Section 147, 148, 149, 307, 336, 354, 452, 504, 506#Protection of Children from Sexual Offences Act, 2012 â€" Section 7, 8#Criminal Law (Amendment) Act, 2013 â€" Section 7#Arms Act, 1959 â€" Section 3, 25#Code Of Criminal Procedure, 1973 â€" Section 161, 164

Hon'ble Judges: Sangeeta Chandra, J; Narendra Kumar Johari, J

Bench: Division Bench

Advocate: Tushar Bhushan, Saharsh Srivastava, Sheikh Wali Uz Zaman, Dr. Pooja Singh

Final Decision: Dismissed

**Judgement**